GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1838 ANSWERED ON:01.12.2009 EXPORT OF WHEAT Hegde Shri Anant Kumar;Sharma Shri Jagdish

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether permission for export of wheat and wheat products has been granted upto 31st March, 2010 in view of the availability of adequate quantity of wheat in the country;
- (b) if so, the details thereof;
- (c) the target fixed for export of wheat and wheat products the country during the said period; and
- (d) the amount of wheat and wheat products exported by the Government and private sector from January 2009 to September 2009?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a),(b)&(c): The Government have imposed ban on export of wheat by private trade. However, export of wheat flour (Maida), Samolina (rava/Sirgi), wholemeal atta and resultant atta have been allowed subject to a limit of 6.5 lakh tons upto 31st March, 2010 on private account vide DGFTs notification No.116 (RE-2008)/2004-2009 dated 03.07.2009.
- (d): There has been no export of wheat and wheat products from Central Pool during the said period. 16584 tons of wheat and wheat products have been exported on private account from January 2009 to September 2009 as per the information received from Directorate General of Commercial Intelligence and Statistics, Kolkata.